

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.318
85/252/ND/2022

IN THE MATTER OF:

M/S KBIC Infrastructures Pvt. Ltd.

Vs.

ROC

.... **APPELLANT**

.... **RESPONDENT**

SECTION

U/s 252 Companies Act 2013

Order delivered on 10.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Yashoj Guglani Advocate, CS M Thakur

For the Respondent :

ORDER

No one has appeared on behalf of ROC and Income Tax Department.

The Court Officer is directed to issue e-notice to the ROC and Income Tax Department for intimating the next date of hearing.

List the matter on **10.04.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)